

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.01/(MAH)/2016
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.11.2016

NAME OF THE PARTIES: K. N Pillai & Ors.

V/s.
M/s. R. Prasanth & ors.

SECTION OF THE COMPANIES ACT: 245 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Badan Chandra i/s Law Firms FOR Respondent No.1		
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2.	Prachi Manehar	Adv for Petitioner.	Prachi
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3.	Sanjay Jai	Counsel for Petitioner	Sanjay
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ORDER

C.P. No. 1/245/NCLT/MB/MAH/2016

1. Ld. Counsel for both sides are present.
2. Ld. Counsel for the Petitioner is seeking adjournment. Adjournment granted. Let the C.P. be fixed for hearing on **19th December, 2016** listed as first on board.

Dated: 18.11.2016

sd/-
Shri M.K. Shrawat
Member (Judicial)